

XIV. Imports & Exports (Control) Act, 1947.

XV. Drugs and Cosmetics Act, 1940.

XVI. Companies Act, 1956.

XVII. Constitution.

**Increasing the Production of Chemical Fertilizers**

227. SHRI P. GANGADEB:

SHRI P. M. MEHTA:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government are considering a series steps to increase the production of chemical fertilizers following a warning given by the Planning Commission;

(b) whether Government are proposing to set up a number of shore-based fertilizer plants in the country and if so, the reasons for the same; and

(c) the other measures Government propose to take to increase the production?

THE MINISTER OF LAW AND JUSTICE AND PETROLEUM AND CHEMICALS (SHRI H. R. GOKALE):

(a) and (b). Government is giving close and continuous thought to the need to augment fertilizer capacity to meet adequately the needs of the agricultural strategy. Several studies have already been initiated in this behalf to identify possible sites including coastal locations for setting up new fertilizer plants.

(c) Appropriate measures have been taken or are being taken to maximise production in the operating units through a better utilization of capacities and by overcoming mechanical and other problems which are found to inhibit production. Special efforts are also being made to speed up the commissioning of the projects which are under construction.

**Public Convenience facilities at Major Stations**

228. SHRI P. GANGADEB:

SHRI P. M. MEHTA:

Will the Minister of RAILWAYS be pleased to state:

(a) whether his Ministry propose to modernize public convenience facilities at major Stations in cities with a population of over one lakh; and

(b) if so, the main features of the proposal?

THE MINISTER OF RAILWAYS (SHRI T. A. PAI): (a) and (b). Presumably the Hon'ble Members are referring to the provision of flush type latrines at the stations. If so, it is stated that according to the extant instructions flush type latrines are to be provided on the stations where piped water supply is available, and aqua privy type or bore-hole type where piped water supply is not available. According to the above policy works are being taken up on a programmed basis subject to availability of funds.

**Committee to examine problems of Commuters in big cities**

229. SHRI P. GANGADEB:

SHRI P. M. MEHTA:

Will the Minister of RAILWAYS be pleased to state whether his Ministry is contemplating to have a Committee of Members of Parliament to examine the problems of Commuters in big cities?

THE MINISTER OF RAILWAYS (SHRI T. A. PAI): No.

**Meeting of Chief Ministers of States in the Western Zone held in Bombay**

230. SHRI PRABHUDAS PATEL: